The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). A statement giving the requisite information is attached. [See Appendix VI, annexure No. 49.]

1933

## टेलीफोन के सामान का आयात

९४०. श्री एम० एल० द्विबेदी: क्या संचार मंत्री यह बताने की कृपा करेंगे कि ए० टी० ई० कम्पनी लिमिटेड द्वारा भेजे गये माल की उस के जहाज द्वारा भारत को भेजे जाने से पूर्व, इंगलैंड में जांच पड़ताल करने के सम्बन्ध में लोक लेखा समिति के दसवें प्रति-वेदन के पैरा ६६ में दी गई सिफारिश पर सरकार ने क्या कार्यवाही की है ?

The Deputy Minister of Communications (Shri Raj Bahadur): The recommendation of the Public Accounts Committee is under the examination of Government.

## डाक तथा तार विभाग के लिए अलग मुद्रणालय

९४१. श्री एम० एल० द्विवेवी : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या डाक तथा तार विभाग के लिये ग्रलग मुद्रणालय स्थापित करने के प्रश्न पर, जिस की लोक लेखा समिति ने ग्रपने दसवें प्रतिवेदन में सिफारिश की है, कोई निश्चय किया गया है; ग्रौर
- (ख) यदि हां, तो वह निश्चय किस प्रकार का है ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The question of a separate press for the P. & T. Department is not being pursued for the present.

(b) Does not apply.

## प्रामीण क्षेत्रों में डाक का वितरण

६४२. श्री एस० एन० दास : क्या संचार मंत्री यह बताने की कृपा करेंगे कि : (क) भारत में ऐसे कितने गांव हैं जहां पर नित्य डाक के वितरण की व्यवस्था विद्यमान है और ऐसे गांवों की सर्किलवार संख्या कितनी है;

1934

- (स) ऐसे कितने गांव हैं जहां सप्ताह में, दो, तीन या चार बार डाक का वितरण होता है ; ग्रौर
- (ग) जिन गांवों में म्राजकल ऐसी ब्यवस्था नहीं है, उन में डाक के वितरण को ग्रारम्भ करने के लिये क्या कार्यवाही की जा रही है?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). A statement is laid on the Table of the Sabha. [See Appendix VI, annexure No. 50.]

(c) Arrangements already exist for effecting delivery of mails when received, in all villages.

INDIAN TELEPHONE INDUSTRIES

- 943. Shri S. N. Das: Will the Minister of Communications be pleased to state:
- (a) whether any proposals for the revision of the wage structure of the employees of the Indian Telephone Industries at Bangalore are being considered by Government;
- (b) whether Government have come to any decision on this question; and
- (c) if not, how long it will take to come to a final decision?

The Deputy Minister of Communications (Shri Raj Bahadur): (a)
Certain proposals are under the consideration of the Board of Directors of the Indian Telephone Industries, Ltd., who are competent to take a decision in the matter.

(b) and (c). Do not arise

## COTTON PRODUCTION

944. Shri S. N. Das: Will the Minister of Food and Agriculture be pleased to state: